

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 110
TO BE ANSWERED ON: 20.07.2026

EXPORT COMPETITIVENESS IN MSMEs

110. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of MSMEs exporting goods during Financial Year 2023-24 to Financial Year 2025-26;
- (b) the support extended for international quality certification; and
- (c) the increase in export turnover achieved?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The total number of MSMEs exporting goods during the financial year 2023-24 to Financial Year 2025-26 is as under:

Financial Year	No. of MSMEs exporting goods
2023-24	155,888
2024-25	182,211
2025-26	203,852

Source: Udyam Portal

Further, as per the Udyam portal, export turnover has registered a growth of 9% in FY 2025-26 compared to FY 2024-25.

The Government has undertaken the following initiatives to provide support for quality certification to Micro, Small and Medium Enterprises (MSMEs):

- i. The Union Cabinet approved the Export Promotion Mission (EPM) on 12th November 2025 with the objective of strengthening India's export competitiveness and providing targeted support to exporters in global markets, with a particular focus on Micro, Small and Medium Enterprises (MSMEs). The EPM operates through two integrated sub-schemes, Niryat Protsahan (providing trade finance access) and Niryat Disha (driving international holistic market access). Available to all MSMEs, the Niryat Disha sub-scheme is focused on trade enablers such as export quality and compliance support, international branding and packaging, market access initiatives, export logistics & warehousing, and trade intelligence. The Trade Regulations, Accreditation & Compliance Enablement (TRACE) intervention under EPM provides support to MSMEs to meet internationally recognised quality, safety, and technical requirements arising from compliance and quality-related certificates, and other mandatory or voluntary conformity-assessment requirements applicable in overseas markets.

- ii. Further, Ministry of Micro, Small and Medium Enterprises implements International Cooperation Scheme which is aimed at building capacity of MSMEs by facilitating their participation in international exhibitions/fairs/conferences/seminar/buyer-seller meets abroad as well as reimbursement of various costs involved including reimbursement of Fee paid on Testing & Quality Certification acquired by MSEs to export products.
